

Sixteenth Loksabha

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Title: Introduction of the Mental Healthcare (Amendment) Bill, 2017
(Amendment of section 3, etc.)

DR. KIRIT P. SOLANKI (AHMEDABAD): Sir, I beg to move for leave to introduce a Bill to amend the Mental Healthcare Act, 2017.

HON. DEPUTY SPEAKER: The question is:

“That leave be granted to introduce a Bill to amend the Mental Healthcare Act, 2017”

The motion was adopted.

DR. KIRIT P. SOLANKI: I introduce the Bill.